

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED Date of Commencement of Liquidation: 08-01-2026; List of Stakeholders as on Date: 09-03-2026; Name of IP: Mr. Dharmendra Kumar; Process Number: 1; Last 5 digit of registration number: 11264

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	2140842783	4	1742802657.10	0	176842		Annexure 3
4	Unsecured financial creditors	3	233957743	2	32884058	0	98980862	102092823	Annexure 4
5	Operational creditors (Workmen)	124	79919699	0	0	0	0	79919699	Annexure 5
6	Operational creditors (Employees)	7	6747853	6	3057790	0	2525866.83	1164196	Annexure 6
7	Operational creditors (Government Dues)	1	917244	0	0	0	0	917244	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	10077959	2	6314880.28	0	443566	3319513	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	24892054	0	0	0	0	24892054	Annexure 9
Total		143	2497355335	14	1785059385.3799999	0	102127136.83	212305529	